

CORRIGENDUM TO LETTER OF OFFER TO THE SHAREHOLDERS OF SULABH ENGINEERS AND SERVICES LIMITED

Registered office: 185, Sheikh Memon Street, 3rd Floor, Mumbai - 400 002

This Corrigendum to Letter of Offer is in continuation of and shall be read in conjunction with the original Letter of Offer which was dispatched on December 06, 2010 to the shareholders of **Sulabh Engineers and Services Limited** on behalf of **Mr. Manoj Kumar Agarwal and Mrs. Deepa Mittal (the "Acquirers")**, in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto.

1. The Experience in years and field relating to Mr. Ajay Kumar Sharma appearing at Point No.6.13 at page 11 of the Letter of Offer shall be read as under :

"Having 25 years experience as Taxation Advisor including 18 years experience as Taxation Advocate and Visiting Faculty in Taxation Subject for last 7 years" in place of "25 years experience as Advocate in the field of Law and also in Teaching Profession"

All other terms and conditions of the Offer as set forth in the Letter of Offer are unchanged.

This Corrigendum is issued on behalf of Acquirers by Manager to the offer and Acquirers accept full responsibility for the information contained in this Corrigendum

This Corrigendum to Letter of Offer will also be available on SEBI's website at www.sebi.gov.in

MANAGER TO THE OFFER



CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Vimlesh Bansal

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